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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 12.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2017  
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN  
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

K. BALAKRISHNAN

for M/s. GENICONT  
ASSOCIATES.

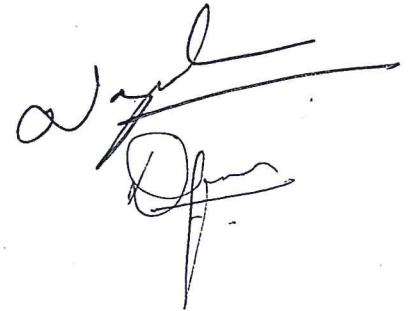
Counsel for ~~Mr~~ Radhakrishnan  
Sathurappan

K. B.

N.P. Nagalukshmi  
D. Rajasekaran

Ezon R2  
and R5

ORDER



Counsels for both the parties present. Reports of CA and CS are placed on record. Counsel for R2 & R5 filed the objections, copy of which is given to the other side. Counsel for the Petitioner is directed to file a report on the objections filed by the Counsel for R2 to R5. Put up on **11.09.2018 at 10.30 A.M.**